

07.07.2014

Present:- Sh. Naveen Singh Panwar, counsel for the applicant.
Sh. Arvind Moudgil, counsel for respondent no. 1 & 2.
Sh. Parveen Kumar, proxy counsel for respondent no. 3, 4, 6 & 7.

Learned counsel for the applicant states that he wishes to withdraw the instant Original Application.

List before the Hon'ble Bench for appropriate order on 22.07.2014.

DEPUTY REGISTRAR

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*is not filed
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AGDISH PARSAD*